

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2014

Dated : 9th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Sridhar Prabhu

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2

ORDER

Admit. Issue notice. Ms. Swapna Seshadri takes notice on behalf of Respondent No. 2. Notice be issued to the other Respondents returnable on 01.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **01.08.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson